GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3070
ANSWERED ON:16.03.2015
STATUS FOR TSP
Rathwa Shri Ramsinh Patalyabhai;Swain Shri Ladu Kishore

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether central allocation under the Tribal Sub-Plan (TSP) is made for Scheduled Tribes in proportion to their population;
- (b) if so, the details of funds allocated and utilized during each of the last threeyears and the current year, State/UT-wiseand schemewise;
- (c) whether such tribal funds are notbeing fully utilized as a result of which thefund allocation in the Twelfth Plan for tribaldevelopment have been reduced;
- (d) if so, the details thereof and thereaction of the Government thereto;
- (e) the corrective measures taken by the Government in this regard; and
- (f) the present status of TSP strategyafter the abolition of the Planning Commission?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

- (a): Under the Strategy of Tribal Sub-Plan (TSP), the erstwhile Planning Commission had identified Ministries/ Departments which are required to earmark specific percentage of funds annually under their annual plan outlays towards welfare of STs. This new TSP approach is being implemented from 2011-12 and Ministry of Tribal Affairs is pursuing with all the concerned Ministries. A list of central Ministries identified for earmarking prescribed Percentage of fund under TSP is given at Annexue-I.
- (b): The details of fund allocation and utilization by the Central Ministries is available in the Statement 21A Expenditure Budget, Volume I. The Statement showing the details of funds allocated and utilized by the Central Ministries and States/UTs is attached as Anexure-II and III respectively.
- (c) & (d): The availability of funds under various components of Tribal Sub-Plan (TSP) is as under:

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(Rs. in crore)
Availability of TSP funds 2011-12 2012-13 2013-14 2014-15 (BE)
Funds under CS/CSS 17453.61 20184.10 22029.97 32386.84
TSP component under State Plan 44772.42 55019.05 59937.64 70240.16
Article 275(1) 1015.01 852.54 1050.00 1317.00
SCA to TSP 1111.28 820.00 1097.14 1200.00
Total 64352.32 76875.69 84114.75 105144
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As reflected in the above table the allocation of funds under TSP has been on the increase with respect to previous year allocation.

(e): Erstwhile Planning Commission used to review expenditure during Annual Plan discussions with Central Ministries / Departments as well as States/UT Governmentsand insist for the proper implementation of TSP Strategy. Further, the erstwhile Planning Commission issued revised Guidelines during 2014 for implementation of Tribal Sub-Plan (TSP) by the States /UTs and Central Government Ministries/Departments keeping in mind the holistic development of tribal people. The Guidelines, inter alia, reiterate the resolve of the Government for allocation of funds under TSP out of total Plan Outlays of the State not less than the population proportion of STs in State as per 2011 census. The Guidelines further stipulates for non-diversion of funds meant for tribal areas and comprehensive monitoring framework with well-defined indicators, covering provisioning, service delivery standards as well as outcomes. The Guidelines recognizes respective Tribal Welfare Department in the States as the nodal department authorized to lead the process of TSP development.

The Ministry of Tribal Affairs has also issued "Operational Guidelines for Formulation, Implementation and Monitoring of Tribal Sub-Plan and Article 275(1) grants" in the month of March, 2014 for effective implementation of Schemes administered by the Ministry wherein issues related to allocation of funds, priority areas, need for nodal Department in States, judicious utilization of TSP fund, institutionalizing the instruments for ensuring transparency, accountability and social audit have been addressed. The Operational Guidelines have laid special emphasis on strengthening of institutions viz. Integrated Tribal Development Agency (ITDA) / Integrated Tribal Development Project (ITDP), Tribal Research Institutions (TRIs) through which tribal welfare programmes are implemented in the State. Further provision has been made for appraisal and approval of the proposals received from the States by a Project Appraisal Committee (PAC) consisting of Secretary (Tribal Affairs) as chairman with representatives of Planning Commission, Financial Advisor and representatives of the State as members/invitees.

(f): There is no change in TSP Strategy adopted since the year 2014 as indicated in part (a) & (e).